

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

RIDDHI SIDDHI COTTON GINNING AND PESSING PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Riddhi Siddhi Cotton Ginning and Pessing Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	22.03.2006
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Ahmedabad
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U17110GJ2006PTC047981
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Survey No 251/P-2, Rajkot Jamnagar Highway, At Mota Rampar, Taluka Paddhari, Rajkot-360110, Gujarat
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	11 th March, 2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	09 th September 2020 (Order Received on 17 th September 2020)
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Name: Atul Mittal Reg No: IBBI/IPA-001/IP 00439/2017-18/10762
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	Address: 174, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092 Email Id: a.mittalmc@gmail.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Address: 163, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092 Email Id: rajkot.ipamittal@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	16 th October, 2020

Notice is hereby given that the National Company Law Tribunal Ahmedabad Bench has ordered the commencement of liquidation of the **Riddhi Siddhi Cotton Ginning & Pessing Private Limited** on 09th September 2020.

The stakeholders of Riddhi Siddhi Cotton Ginning & Pessing Private Limited are hereby called upon to submit their claims with proof on or before 16th October 2020, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Atul Mittal

Atul Mittal

Liquidator of Riddhi Siddhi Cotton Ginning & Pessing Private Limited

Date: 18.09.2020

Place: Delhi

